

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4715  
ANSWERED ON:12.08.2014  
FINANCIAL ASSISTANCE TO SC ST STUDENTS  
Dhruvanarayana Shri Rangaswamy;Karunakaran Shri P.

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the total budgetary allocation for the Scheduled Castes during each of the last three years and the current year along with the utilisation at the National and State level;
- (b) whether the Government provides financial assistance to Scheduled Caste/Scheduled Tribe students pursuing post-graduate/engineering/medical courses in the country, particularly in Karnataka;
- (c) if so, the details thereof during the said period, scheme and State-wise;
- (d) whether the Government proposes to enhance the amount of financial assistance provided under the various schemes in view of the current rate of inflation and if so, the details thereof;
- (e) whether the Government has received any complaints regarding misutilisation of the funds; and
- (f) if so, the details and the action taken to prevent misuse of such funds?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

(a) As informed by the Planning Commission allocation and expenditure during the last three years and the current year under the Scheduled Caste Sub Plan of Central Ministries/Departments and States/UTs is as follows:-

(i) Central Ministries/Departments

(Rs. in crore)

Year	Budgetary allocation	Expenditure
2011-12	31434.46	28535.10
2012-13	37113.03	33160.94
2013-14	41561.13	Not available
2014-15	50548.16	-do-

(ii) States/UTs

(Rs. in crore)

Year	State Plan Outlay	Anticipated Expenditure
2011-12	70041.62	60583.72
2012-13	81866.21	66941.71
2013-14	93514.00	Not available
2014-15	Not available	-do-

(b) Yes, Madam, under the Centrally sponsored Schemes of

(i) Post matric scholarship for Scheduled castes (PMS-SC )and

(ii) Post matric scholarship for Scheduled Tribes (PMS-ST), due Central Assistance is given to the States/UTs including Karnataka to provide Scholarship to eligible SC and ST students respectively for pursuing post matriculation and Post-secondary courses, including post- graduate/engineering/medical courses.

(c) State-wise details of Central assistance released to States/UTs under PMS-SC and PMS-ST during the last three years and current year is given at Annexure-I & Annexure-II respectively.

(d) Presently, there is no such proposal under consideration of the Government.

(e) & (f) No such complaint regarding misutilization of funds under PMS-ST has been reported. However, under PMS-SC, such matter has been reported in Uttar Pradesh during last one year. Uttar Pradesh Government has informed that appropriate penal and remedial action in such cases has been initiated.